

**Central Administrative Tribunal
Madras Bench**

CP 310/00038/2019 in OA 310/00884/2019

Dated Friday the 14th day of February Two Thousand Twenty

P R E S E N T

**Hon'ble Mr. P. Madhavan, Member(J)
&
Hon'ble Mr. T. Jacob, Member(A)**

K. Thirumalai Murugan

No. J-3, 2nd Floor

B-2 Block, Sri Mahalakshmi Apartments

No. 1, Secretariat Colony

Adambakkam

Chennai 600 088.

... Applicant

By Advocate M/s S Ramaswamy Rajarajan

Vs

1. Union of India rep. By

Mr. Rajiv Mehrishi

The Comptroller and Auditor General of India

Pocket-9, Deenadayalu Upadhyaya Marg

New Delhi – 110 124.

2. Mr. S. Suresh Kumar

The Principal Director of Audit

Southern Railway

Chennai – 600 003.

3. Mr. S. Raja

The Director /WST

O/o The Principal Director of Audit

Southern Railway

Perambur, Chennai 600 023.

4. Mrs. Janaki Murali

Senior Audit Officer

Office of the Principal Director of Audit / Construction

Southern Railway, Chennai 600 008.

... Respondents

By Advocate Mr. T. Ravikumar

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

This contempt petition has been filed by the applicant in OA 884/2019 against the respondents alleging wilful disobedience of the order of this Tribunal dated 12.07.2019 in the said OA.

2. When the matter came up for hearing today, learned counsel for the contempt petitioner would submit that the contempt petitioner has already died and none of the legal heirs of the contempt petitioner are interested in continuing with the matter.
3. In view of the above submission made, Contempt Petition is closed. Notices discharged.

(T. Jacob)
Member (A)
MT

14.02.2020

(P. Madhavan)
Member(J)